

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016
C.A. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. Life Insurance Corporation of India
V/s.
M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rajdeep Laniya	Adv. for the Applicant	
2.	Madhavi Joshi	Adv for the Respondents	

Order

CP No.16/ 117C/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 21.4.2017.


B.S.V. PRAKASH KUMAR
Member (Judicial)